

R.O.C.No.18/2013-Con.B1
/Spl.Cell.B2—

DISTRICT JUDGE
TRANSFER & POSTING

NOTIFICATION No. 136 / 2013

Thiru P.Nallathambi, District Judge of Puducherry Judicial Service, formerly functioned on deputation in the Tamil Nadu State Judicial Service, as Additional District Judge, Virudhunagar, now under compulsory wait, who has been repatriated to his parent department viz., Puducherry Judicial Service in G.O.(D) No.151, Public (Special-A) Department, dated 01.07.2013 of Government of Tamil Nadu and appointed on repatriation as Member Secretary, Union Territory of Puducherry Legal Services Authority, Pondicherry on deputation basis in G.O.Ms.No.1555/2013-LD, Law Department, dated 08.07.2013 of Government of Puducherry, is posted on repatriation as Member Secretary, Union Territory of Puducherry Legal Services Authority, Pondicherry, on deputation basis in the existing vacancy

HIGH COURT, MADRAS.
DATED : 11.07.2013.

Sd/- P.KALAIYARASAN,
REGISTRAR GENERAL